

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 129 of 2013, IA No. 195 of 2013,**  
**& IA No. 196 of 2013**

**Dated : 10<sup>th</sup> July, 2013**

**M/s. Bhilangana Hydro Power Ltd. .... Appellant(s)**

**Versus**

**Power Transmission Corporation of  
Uttrakhand Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Hemant Singh**

Counsel for Respondent (s) : Mr. Buddy A. Rangandhan for R-2  
Mr. M.G. Ramachandran &  
Mr. Sarul Jain for R-1.

**ORDER**

The Court has not assembled today in the post lunch session.

As agreed by the learned counsel for the parties, post the matter  
for hearing on **23<sup>rd</sup> August, 2013 at 2.30 p.m.**

(Court Master)

rkt